

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 01

Excise Appeal No. 12629 of 2018

[Arising Out Of OIA-BHV-EXCUS-000-APP-155-156-2017-18 Dated- 02/07/2018 Passed By Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-KUTCH (GANDHIDHAM))

Shree Kamal Kumar Khemka

M/S Marinelines Ship Breakers Pvt. Ltd.,
Plot No. 47, Ship Breaking Yard Alang, Post Manar,
Bhavnagar, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Bhavnagar

Plot No.6776/B-1...Siddhi Sadan,
Narayan Upadhyay Marg,
Beside Gandhi Clinic, Near Parimial Chowk,
Bhavnagar, Gujarat-364001

.....Respondent

APPEARANCE:

Shri. Rahul Gajera, Advocate for the Appellant
Shri. Rajesh R Kurup, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING: 25.02.2025
DATE OF DECISION: 25.02.2025

The appeal is disposed of. For order, see order of date in Excise Appeal No. 12628 of 2018.

(SOMESH ARORA)
MEMBER (JUDICIAL)

Prachi